

(c) the efforts made by the Government for televising all the programmes of these channels from the Doordarshan centres in Rajasthan and the funds made available for providing infrastructural facilities therefor;

(d) the policy fixed by the Government for producing and telecasting programmes in Sanskrit, Rajasthani and Sindhi languages on Doordarshan Kendra in Rajasthan;

(e) whether the Government propose to telecast local folk art, folk songs and folk dances; and

(f) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) No foreign channel is relayed on the 13 channels of Doordarshan (the DD-3 channel is presently non-operational).

(b) All the Doordarshan channels can be received in all States of the country terrestrially or through an appropriate dish antenna. These channels can also be received in some adjoining countries on account of the technical spill over of the signal of the satellites of the INSAT system used for this purpose.

(c) All the channels of Doordarshan can be received in Rajasthan through an appropriate dish antenna. In order to increase the coverage of the terrestrial DD-1 and DD-2 channels, 35 additional transmitters are planned to be installed in the State.

(d) Programmes in these languages are being produced and telecast regularly by Doordarshan Kendra, Jaipur.

(e) and (f). Doordarshan Kendra, Jaipur is already telecasting the following programmes on regional culture and folk arts of Rajasthan regularly:

1. Lok Rang (Weekly)
2. Lok Bharti (Weekly)
3. Gorbandh (Weekly Round-up)
4. Gazro (based in Rajasthani film songs—Fortnightly).

[English]

Congress Rally on ZEE T.V.

2528. MAJ. GEN. (RETD.) BHUWAN CHANDRA KHANDURI: Will the Minister of INFORMATION AND BROADCASTING be pleased to be refer to the reply given to Unstarred Question No. 3343 on August 18 1994 regarding telecast of Congress Rally and state:

(a) whether the bill for an amount of Rs. 5.17 lakhs raised on M/s. ZEE T.V. for direct telecast of Congress Party's rally held in Delhi on July 14, 1994 has been paid by M/s. Zee T.V.

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the precise instructions issued by the Government under which such facilities are provided to private television channels?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) and (b). Yes, Sir. Payment has been made by Demand Draft No. 814191 dated 31.8.94.

(c) Does not arise.

(d) Technical facilities are provided by Doordarshan on payment at the rates prescribed in the rate card in accordance with its practice of offering such facilities to domestic and foreign users.

Implementation of Centrally Sponsored Schemes

2529. SHRI ARVIND TRIVEDI: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Government have formulated any plan to implement Centrally sponsored schemes effectively in Gujarat;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the steps taken to make these schemes more useful?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GAMANG): (a) to (d). The Planning Commission has not formulated any plan to effectively implement Centrally sponsored schemes in the State of Gujarat. Centrally Sponsored Schemes are formulated by the Central Ministries/Departments in consultation with the State Governments/Union Territories and are implemented by the State Governments/Union Territories. These schemes are monitored by the administrative Ministries concerned. The Planning Commission does not have any direct role in their implementation. It, however, generally reviews the implementation of Plan schemes during the Annual Plan discussions with the States/Union Territories.

Consumption of Petroleum Products

2530. SHRI SHIV SHARAN VERMA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the estimated average monthly increase in the rate of consumption of petroleum products during each of the last three years;

(b) the basis for projections;

(c) whether the Oil Coordination Committee has recommended substantial reduction in the supplies of oil products; and

(d) if so, the details thereof alongwith the decision taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) The average monthly consumption of petroleum products and rate of increase in consumption during each of the last three years is given in the enclosed statement.

(b) Projections are based on estimated full demand for all products, except L.P.G. and Kerosene, in industrial transport and agricultural sectors. Kerosene is an allocated product and 3 percent growth has been allowed. L.P.G. demand projections are structured, based on indigenous availability and import feasibilities.

(c) No, Sir.

(d) Does not arise.

STATEMENT

Average Monthly Consumption of Petroleum Products and Percentage Increase During 1991-92, 1993-94 and 1993-94. Fig. in TMTs

MONTH	1991-92	%INCREASE	1992-93	%INCREASE	1993-94	%INCREASE
APRIL	4394	-0.4	4973	13.2	4877	-1.9
MAY	4534	-5.7	5028	10.9	4968	-1.2
JUNE	4414	-4.5	5006	13.4	5008	0.0
JULY	4754	6.3	4732	-0.5	5012	5.9
AUGUST	4516	-1.4	4633	2.6	4724	2.0
SEPTEMBER	4505	6.8	4606	2.2	4555	-1.1
OCTOBER	4915	12.2	5020	2.1	5130	2.2
NOVEMBER	4756	5.3	5007	5.3	5300	5.8
DECEMBER	5147	7.6	5039	-2.1	5523	9.6
JANUARY	5169	3.3	4936	-4.5	5257	6.5
FEBRUARY	4948	7.1	4895	-1.1	5017	2.5
MARCH	4922	6.7	5028	2.2	5441	8.2
TOTAL	56974	3.5	58902	3.4	60813	3.2

Upliftment of Scheduled Castes

2531. SHRI MANIKRAO HODLYA GAVIT: Will the Minister of WELFARE be pleased to state:

(a) whether the Government of Maharashtra has sought any Central assistance for the upliftment of Scheduled Casts in the State:

(b) if so, the details thereof;

(c) the decision taken by the Union Government thereon;

(d) whether the Government of Maharashtra has also submitted any action plan in this regard; and

(e) if so, the details thereof?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) to (c). Details are given in the statement enclosed.

(d) No, Sir.

(e) Does not arise.

STATEMENT

Central assistance released to Govt. of Maharashtra under various schemes for Schedules Castes Development by the Ministry of Welfare during the year 1994-95.

S.No.	Name of the Scheme	Central Assistance released during the year 1994-95 (Rs. in lakhs)
1	2	3
1.	Scheduled Caste Development Corp.	56.97
2.	SCA to SCP	1575.89
3.	Liberation and Rehabilitation of scavengers	500.00
4.	Post Matric Scholarship for SCS/STs	1579.50
5.	Pre-Matric Scholarship	42.96
6.	Girls Hostels for SCs	Nil
7.	Boys Hostels for SCs	Nil